

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-51/2021/4086/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Angjeeeta Mahanta,
Principal Judge, Family Court-III,
Kamrup(M), Guwahati.

Dated Guwahati, the 6th May, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. FC.K3/2/14/PJ/146/24 dated 03.05.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 04.05.2024 & 06.05.2024**. The Counsellor, Family Court-III, Kamrup(M), Guwahati will remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-51/2021/4087/A, dated , 06-05-2024

Copy forwarded to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Ratan